

**RECRUITMENT OF MERITORIOUS SPORTS PERSON**  
**IN INCOME TAX DEPARTMENT - KERALA**



GOVERNMENT OF INDIA  
OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, KERALA  
C.R.BUILDING, I.S.PRESS ROAD, KOCHI – 682018  
Ph.0484-2795503/2795505

**SPORTS QUOTA RECRUITMENT - 2016-17**

Applications are invited from meritorious sports persons who have represented the Country / State/ University in the International/National /Inter University (conducted by Inter University Sports board) Tournaments for appointments to two posts of Inspector of Income tax (Pre-revised Pay band/Scale , 9300-34800 + G.P 4600), Seven posts of Tax Assistants (Pre-revised Payband/Scale 5200-20200 + G.P 2400) and one post of Multitasking Staff(Pre-revised Payband/Scale 5200-20200 + G.P 1800) under Sports quota. Further details regarding the discipline of Sports earmarked for recruitments, educational qualifications, other eligibility conditions are available at our website [www.incometaxindia.gov.in/Pages/default.aspx](http://www.incometaxindia.gov.in/Pages/default.aspx). The application completed in all respects should reach the undersigned on or before 15.09.2016 (30.09.2016 for candidates domiciled in North Eastern States, Andaman Nicobar Islands, Lakshadweep, Jammu & Kashmir).

Sd/-

Dy C.I.T (Hq)(Admn)  
O/o The Principal Chief Commissioner of Income Tax, Kerala  
C.R.Building, I.S.Press Road, Kochi – 682018

**RECRUITMENT AGAINST SPORTS QUOTA IN THE INCOME TAX DEPARTMENT  
KERALA for the year 2016-17**

The Principal Chief Commissioner of Income-tax, Kerala invites applications for recruitment of meritorious sports persons in different games/sports. The recruitment will be made in the following posts.

Category	Name of the post	No of vacancies	Pay (Rs.) (Pre-revised)
1	Inspectors of Income tax (PB-II)	2	9300-34800 + Grade pay 4600
2	Tax Assistants (PB-1)	7	5200-20200 + Grade pay 2400
3	Multi Tasking Staff	1	5200-20200 +Grade pay 1800

The selected candidates would also be entitled to all the allowances as applicable to Central Government employees.

The application form along with terms and conditions and instructions to the candidates should be downloaded from the Income Tax Departments official website [www.incometaxindia.gov.in](http://www.incometaxindia.gov.in).

The application form can also be obtained in person from the Public Relations section, O/o the Pr.CCIT, I.S Press Road, C.R. Buildings, Kochi, Kerala-682018. No request for copies of application to be sent by post will be entertained.

The application form duly filled in all respects should be submitted in a closed cover super scribed with words. "Application of meritorious sports person" in Income Tax Department 2016 and addressed to the

**Deputy Commissioner of Income-tax (Hq) (Admn)  
O/o the Principal Chief Commissioner of Income-tax, Kerala,  
C.R Building, I.S Press Road  
Kochi 682018.**

The applications may be sent either by post or in person so as to reach the above address by 15.09.2016 (30.09.2016 for candidates domiciled in North-Eastern States, Andaman Nicobar Islands, Lakshadweep, Jammu & Kashmir).

The applications received after last date will not be entertained.

## **TERMS & CONDITIONS**

1. Candidates should read the below mentioned terms and conditions and instructions carefully before filling up the form.
2. (a) The application should be strictly as per the proforma prescribed.  
(b) Only one application should be submitted by the candidate. If any candidate submits more than one application, all the applications will be summarily rejected.
3. The application should be filled up in Block Letters in English using ink pen or ballpoint pen preferably **Black ink**.
4. (a) The applicant should clearly indicate the post in the application form to which he/she is applying for by marking '1', '2' and '3' in order of preference and 'X' if not interested in a post. *For eg., if a person is applying only for post of Income Tax Inspector he has to mark '1' in the cell against the post and mark cells against Tax Assistant and MTS 'X'. If a person is applying for post of Income Tax Inspector and Tax Assistant in that order of preference, he has to mark '1' against cell corresponding to Income Tax Inspector and '2' against Tax Assistant and mark the cell against MTS 'X' and if a person is applying for post of Tax Assistant and MTS only in that order of preference, he has to mark cell against Income Tax Inspector 'X', and mark '1' and '2' in cell against Tax Assistant and MTS.*  
(b) Failure to indicate the post(s) will make his /her application liable for rejection without any further correspondence.
5. The applicant should submit along with the application, the under mentioned forms duly filled up and signed by the respective sports authorities as mentioned in the forms.
  - i) Form-1 for representing India in an International competition
  - ii) Form-2 for representing a State in a National competition
  - iii) Form-3 for representing the University in the inter-university competition
  - iv) Form-4 for representing the State School team in National Games for Schools
  - v) Form-5 for awards in physical efficiency performances conducted by Ministry of Education and Social Welfare

## **ELIGIBILITY CONDITIONS**

1. **AGE LIMIT** : Minimum 18 years and maximum 25 years as on 01.08.2016. Accordingly persons must have been born not earlier than 02.08.1991 and not later than 01.08.1998 can apply. The Upper age limit is relaxed up to a maximum of 5 years (10years in the case of SC/ST) in the case of sports persons with exceptional achievements and who satisfy all other eligibility conditions and who furnish the necessary certificates.

### **2. EDUCATIONAL QUALIFICATION :**

- a. Category (1) & (2): Minimum Degree from a recognized University or its equivalent.
- b. Category (3): Minimum pass in Matriculation or its equivalent.

### **3. SPORTS ELIGIBILITY :**

The proficiency will be evaluated on the basis of their participation in recognized tournaments / events in the calendar year 2016, 2015, 2014 and 2013 for which details should be furnished as Annexure A. The tournaments/ events will be evaluated in the following descending order of importance.

- i) International Tournaments/Events like Olympics & World Championship.
- ii) International Tournaments/Events of regional importance like Asian Games/ Commonwealth Games / Afro Asian Games.
- iii) Other International Tournaments / Events like SAF Games.
- iv) Domestic Tournaments / Events of National level of seniors like National Games, National Federation Games etc.
- v) Domestic Tournaments / Events of National level of Juniors
- vi) Inter University Tournaments .
- vii) National School Games
- viii) National physical efficiency /drive certificate holders.

The best of three performances only in the calendar year 2016, 2015, 2014 and 2013 will be considered for evaluation. These should be properly filled up in Annexure-A of the application.

#### **4. LIST OF GAMES/ SPORTS for which recruitment being made**

<b>S.no.</b>	<b>Game</b>	<b>No of vacancies</b>
<b>1</b>	<b>ATHLETICS. Men (Track &amp; Field)</b>	<b>1</b>
<b>2</b>	<b>ATHLETICS Women(Track&amp;Field)</b>	<b>1</b>
<b>3</b>	<b>Table Tennis (Men)</b>	<b>1</b>
<b>4</b>	<b>Table Tennis (Women)</b>	<b>1</b>
<b>5</b>	<b>Lawn Tennis (Men)</b>	<b>1</b>
<b>6</b>	<b>Swimming (Men)</b>	<b>1</b>
<b>7</b>	<b>Badminton (Men)</b>	<b>2</b>
<b>8</b>	<b>Badminton (Women)</b>	<b>2</b>

#### **5. SELECTION OF THE CANDIDATES**

The applications will be scrutinized and suitable candidates will be shortlisted for further selection process. The selection will be conducted through trial, and written test, as found necessary, which will be announced on the website at a later date.

Success in the above test confers no right to appointment unless the department is satisfied after such enquiry as may be considered necessary that the candidate is suitable in all respects for appointment to the post.

6. The recruitment process will be in two phases. In the first phase, all the applicants will be ranked, as per their option of the post applied for, based on their current form and achievements in sports and games.

It is clarified that field trial will be conducted to check the fitness levels of the candidates and performance in the field trials will also count for ranking purpose. However, the candidates who are not found fit in the field trials will not be considered for appointment. The current form will be evaluated based on the year of participation in recognized tournaments/events in the calendar year 2016,

2015, 2014 and 2013 for which the details should be furnished as per Annexure-A.

7. The shortlisted candidates will be called for written test. The written examination for the post of Inspectors/TAs/MTS will be in English and will consist of objective type multiple choice questions in General Knowledge, Reasoning, Numerical/ Quantitative Aptitude, General English and General Awareness. The candidates who qualify in the written test will be called for Trials. Based on the aggregate marks obtained in the first phase and the second phase, the candidates will be ranked for selection. The candidates applying for Tax Assistants posts will be required to take a data entry test for 15 minutes.

8. The written examination and field trials will be held in Kochi. The selected candidate will be required to appear for the same at their own expense.

9. The short listed candidates, as per their rankings in the recruitment process, will be required to appear for the field trials which will carry marks. In case any candidate is unable to take the fitness test for any reason whatsoever or having taken the test is not found fit, he would not be considered for appointment, despite his rank in the Select List.

10. The applicant should enclose attested copies of the following certificates.

- (i) Matriculation/SSC or equivalent certificate for proof of age
- (ii) Education qualifications
- (iii) Sports/games certificates as mentioned in Annexure-A.
- (iv) Caste certificate in proof of caste.

11. Sports achievements certified by authorities other than those recognized by the Ministry of sports and youth welfare shall not be considered.

12. Sports persons who are already employed in Central Government or State Government or PSU should submit an NOC from the present employer which should be enclosed with the application.

13. The selected candidates will be on probation for 2 years or such period as per the extant instructions of the Government of India. His/her participation in the tournament/meets on behalf of the Department will also be a deciding factor in

the declaration of his/her probation. The selected candidate will be required to represent the Income Tax Department Kerala region, in the tournaments /meets as decided at least for 5 years. The selected candidates will also be required to sign an undertaking that he/she would not seek inter-charge transfer for a period of 10 years.

14. Any form of canvassing by any candidate will render his/her candidature liable to be rejected summarily at any stage of the recruitment process.

15. The Principal Chief Commissioner of Income tax has got the right to cancel the recruitment process.

16. In the event of any tie the decision of the appointing authority will be final.

Sd/-

Dy C.I.T (Hq)(Admn)  
O/o The Principal Chief Commissioner of Income Tax, Kerala  
C.R.Building, I.S.Press Road, Kochi – 682018

Annexure -II

APPLICATION FOR RECRUITMENT OF MERITORIOUS SPORTSPERSONS IN THE OFFICE OF  
THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, KERALA

Post applied for

Income Tax Inspector	
Tax Assistant	
Multi Tasking staff	

Affix latest passport size colour photograph of the candidate duly attested by a Gazetted Officer
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Please refer instruction 4(a) while filling up above table

(Please fill the form in the black ink in Capital letters)

A) Full Name	First	Middle	Last
B) Father's Name			
C) Gender (Male/Female)			
D) Permanent Residential Address			
E) Address for communication			
F) Date of birth (DD/MM/YYYY)			
G) Age ( as on 01/08/2016)			
H) Whether General/SC/ST			
I) Educational Qualification			
J) Sports event/game (give detailed information including nature of event and playing details wherever applicable, alongwith copies)			
K) Details of best performance (please enclose proof)			
a) International (mention the name of event, year & month when event was held and position secured)			



b) National(mention the name of event, year & month when event was held and position secured)		
c) Inter-university (mention the name of event, year & month when event was held and position secured)		
d) Others (mention the name of event, year & month when event was held and position secured)		
L) Details of last performance in sports (proof to be enclosed)		
M) Documents to be submitted(self attested) : a) Educational certificate/Mark Sheet [Marks list and Certificate of the university (as applicable) b) Age proof ( as per matriculation certificate) c) Sports Certificate d) Caste Certificate (in case of /SC/ST candidate)		
N)Telephone no.		
O)E-mail id, if any		
P)Aadhar number (optional)		
Q)Any other Government/ Bank Identity particulars(Enclose Photocopy)	Document Type	
	Number	

**DECLARATION**

I hereby declare that all statements made in the application are true, complete and correct to the best of my knowledge and belief, I understand that in the event of any information being false or incorrect or ineligibility being detected before or after the test/ interview my candidature/ appointment is liable to be cancelled/ terminated. I have not submitted any other application for this post. I am aware that if I contravene this rule, my application will be rejected summarily by the Department.

I further declare that I fulfill all the conditions of eligibility regarding age limit, educational qualification & sports eligibility etc. prescribed for the post.

Place :

Signature of the candidate:

Date :

Full Name:

**FORM 1**

(For representing India in an International Competition in one of the recognized Games/ Sports)

**NATIONAL FEDERATION/NATIONAL ASSOCIATION OF \_\_\_\_\_**

Certificate to meritorious sportsman for employment to

Group 'C' and 'D' services under the Central Government

Certified that Shri/Smt./Kumari \_\_\_\_\_ son/wife/daughter of Shri \_\_\_\_\_

\_\_\_\_\_ -resident of \_\_\_\_\_ (complete

address) represented the country in the game /event of \_\_\_\_\_ in \_\_\_\_\_

\_\_\_\_\_ competition/Tournament held at \_\_\_\_\_

\_\_\_\_\_ from \_\_\_\_\_ to \_\_\_\_\_.

The position obtained by the individual /team in the above-said Competition/Tournament was

\_\_\_\_\_.

The Certificate is being given on the basis of record available in the Office of National Federation/National Association of \_\_\_\_\_.

Signature: \_\_\_\_\_

Place: \_\_\_\_\_

Name: \_\_\_\_\_

Date: \_\_\_\_\_

Designation: \_\_\_\_\_

Name of Federation/National Association \_\_\_\_\_

Address:- \_\_\_\_\_

\_\_\_\_\_

Seal: \_\_\_\_\_

NOTE : This certificate will be valid only when signed personally by the secretary national federation/ national association.

FORM 2

For representing State in India in a National Competition in one of the recognized Games/

**STATE ASSOCIATION OF \_\_\_\_\_**

**IN THE GAME OF \_\_\_\_\_**

Certificate to meritorious sportsman for employment to

**Group 'C' and 'D' services under the Central Government**

Certified that Shri/Smt./Kumari \_\_\_\_\_ son/wife/daughter of Shri \_\_\_\_\_ - resident of \_\_\_\_\_ (complete address) represented the State of \_\_\_\_\_ in the game /event of \_\_\_\_\_ in National competition/Tournament held at \_\_\_\_\_ from \_\_\_\_\_ to \_\_\_\_\_

The position obtained by the individual /team in the above-said Competition/Tournament was \_\_\_\_\_.

The Certificate is being given on the basis of record available in the Office of State Association of \_\_\_\_\_.

Place: \_\_\_\_\_

Date: \_\_\_\_\_

Signature: \_\_\_\_\_

Name: \_\_\_\_\_

Designation: \_\_\_\_\_

Name of State Association \_\_\_\_\_

Address:- \_\_\_\_\_

Seal: \_\_\_\_\_

NOTE : This certificate will be valid only when signed personally by the secretary of the State Association.

FORM 3

(For representing a University in the Inter-University Competition in one of the recognized Games/Sports)

UNIVERSITY OF \_\_\_\_\_

**Certificate to meritorious sportsman for employment to  
Group 'C' and 'D' services under the Central Government**

Certified that Shri/Smt./Kumari \_\_\_\_\_ son/wife/daughter of Shri \_\_\_\_\_  
\_\_\_\_\_ -resident of \_\_\_\_\_ (complete address) student  
of \_\_\_\_\_ represented the University of \_\_\_\_\_ in the game /event  
of \_\_\_\_\_ in Inter-University competition/Tournament held at \_\_\_\_\_  
\_\_\_\_\_ from \_\_\_\_\_ to \_\_\_\_\_ .

The position obtained by the individual /team in the above-said Competition/Tournament was \_\_\_\_\_  
\_\_\_\_\_.

The Certificate is being given on the basis of record available in the Office of Dean of Sports or Officer in Overall charge of sports in the University of \_\_\_\_\_.

Place: \_\_\_\_\_

Date: \_\_\_\_\_

Signature: \_\_\_\_\_

Name: \_\_\_\_\_

Designation: \_\_\_\_\_

Name of University \_\_\_\_\_

Address:- \_\_\_\_\_

Seal: \_\_\_\_\_

NOTE : This certificate will be valid only when signed personally by the Dean/Director or other Officer in overall charge of Sports in the University.

FORM 4

(For representing a State School Team in the National Games for School in one of the recognized Games/Sports. )

**DIRECTORATE OF PUBLIC INSTRUCTIONS/EDUCATION  
OF THE STATE OF \_\_\_\_\_**

**Certificate to meritorious sportsman for employment to  
Group 'C' and 'D' services under the Central Government**

Certified that Shri/Smt./Kumari \_\_\_\_\_  
son/wife/daughter of Shri \_\_\_\_\_-resident of \_\_\_\_\_  
\_\_\_\_\_(complete address), student of \_\_\_\_\_ represented the  
\_\_\_\_\_ State School team in the game /event of \_\_\_\_\_ in  
National Games for Schools held at \_\_\_\_\_  
\_\_\_\_\_ from \_\_\_\_\_ to \_\_\_\_\_ .

The position obtained by the individual /team in the above-said Competition/Tournament was \_\_\_\_\_.

The Certificate is being given on the basis of record available in the Office of Directorate of Public Instructions/Education of \_\_\_\_\_.

Place: \_\_\_\_\_

Signature: \_\_\_\_\_

Date: \_\_\_\_\_

Name: \_\_\_\_\_

Designation: \_\_\_\_\_

Address:- \_\_\_\_\_

Seal: \_\_\_\_\_

NOTE : This certificate will be valid only when signed personally Director or Additional/ Joint or Deputy director in overall charge of sports/games for schools in the directorate of public instruction/ Education of the State.

FORM-5

(For the awardees in Physical Efficiency performances conducted by the Ministry of Education & Social Welfare)

**GOVERNMENT OF INDIA/DEPARTMENT OF YOUTH AFFAIRS AND SPORTS**

**Certificate to a meritorious sportsman for employment to a Group C & D posts/service under the Central Government**

Certified that Shri/Kumari \_\_\_\_\_ son/daughter of

Shri \_\_\_\_\_ resident of

\_\_\_\_\_  
(complete address)

represented the \_\_\_\_\_ School Team in the game /event of \_\_\_\_\_ in at the National Competition held at \_\_\_\_\_ from \_\_\_\_\_ to \_\_\_\_\_.

The certificate is being given on the basis of records available in the Ministry of education and Social Welfare.

Place \_\_\_\_\_

Signature \_\_\_\_\_

Date \_\_\_\_\_

Name \_\_\_\_\_

Designation \_\_\_\_\_

Address \_\_\_\_\_

Seal \_\_\_\_\_

Note: This Certificate will be valid only when signed personally by the Secretary or other Officer in overall charge of Physical Efficiency in the Ministry of Education and Social Welfare.

## ANNEXURE-A

### Details of Participation in Sports/Games

Sl. No.	Date of event	Place where event is held	Name of the tournament/event	Events participated	Position earned
Best three performances during the year 2016					
1.					
2.					
3.					
Best three performances during the year 2015					
1.					
2.					
3.					
Best three performances during the year 2014					
1.					
2.					
3.					
Best three performances during the year 2013					
1.					
2.					
3.					

Note:

(1)Details of best three performances in the calendar years2016, 2015,2014 and 2013 only should be furnished.

(2).Copies of certificates duly attested should be furnished.

(3).Form No.1/2/3/4/5 as applicable duly certified by the Prescribed Authorities of the Sports Associations etc. should be furnished.

Date:

(SIGNATURE OF THE APPLICANT)